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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3782/2020 & CM APPL. 13533/2020

SIDHANT GUPTA ..... Petitioner

Through: Mr. Karan Batura and Mr. Jayant  
Chawla, Advocates.

versus

BANK OF BARODA & ANR. .... Respondents

Through: Mr. Kush Sharma and Ms. Nishchaya  
Nigam, Advocates for R-1.  
Mr. Ramesh Babu MR, Ms. Manisha  
Singh, Ms. Nisha Sharma and Mr.  
Rohan Srivastava, Advocates for  
R-2(RBI)

44

+ W.P.(C) 7164/2022 & CM APPL. 21956/2022

SIDHANT GUPTA ..... Petitioner

Through: Mr. Karan Batura and Mr. Jayant  
Chawla, Advocates.

versus

IDBI BANK LTD ..... Respondent

Through: None.

45

+ W.P.(C) 7181/2022 & CM APPL. 22009/2022

SANJAY DHINGRA ..... Petitioner

Through: Mr. Karan Batura and Mr. Jayant  
Chawla, Advocates.



versus

IDBI BANK LIMITED

..... Respondent

Through: None.

46

+ W.P.(C) 13858/2023 & CM APPL. 54769/2023

SMT. MEGHNA H. CHOKSEY

..... Petitioner

Through: Mr. Karan Batura and Mr. Jayant Chawla, Advocates.

versus

STATE BANK OF INDIA & ANR.

..... Respondents

Through: Mr. Rajiv Kapur and Mr. Akshit Kapur, Advocates for R-1.

47

+ W.P.(C) 14482/2023 & CM APPL. 57505/2023

ANIL KUMAR MISRA

..... Petitioner

Through: Mr. Karan Batura and Mr. Jayant Chawla, Advocates.

versus

STATE BANK OF INDIA & ANR.

..... Respondents

Through: Mr. Ramesh Babu MR, Ms. Manisha Singh, Ms. Nisha Sharma and Mr. Rohan Srivastava, Advocates for R-2(RBI)  
Mr. Rajiv Kapur and Mr. Akshit Kapur, Advocates for R-1.



48

+ W.P.(C) 14497/2023 & CM APPL. 57524/2023

M/S MAGNIFICO MINERALS PVT. LTD. & ORS..... Petitioners

Through: Mr. Karan Batura and Mr. Jayant Chawla, Advocates.

versus

STATE BANK OF INDIA & ANR. .... Respondents

Through: Mr. Ramesh Babu MR, Ms. Manisha Singh, Ms. Nisha Sharma and Mr. Rohan Srivastava, Advocates for R-2(RBI)  
Mr. Rajiv Kapur and Mr. Akshit Kapur, Advocates for R-1.

49

+ W.P.(C) 4959/2023 & CM APPL. 19242/2023

NIPUN SINGHAL .... Petitioner

Through: Mr. Karan Batura and Mr. Jayant Chawla, Advocates.

versus

BANK OF BARODA .... Respondent

Through: Mr. Kush Sharma and Ms. Nishchaya Nigam, Advocates for R-1.

50

+ W.P.(C) 9329/2023 WITH CM APPL. 64304/2023, 8392/2024 & 29955/2024

MANOJ KUNWAR & ORS. .... Petitioners



Through: Mr. Jatin Sharma and Mr. Abhinav  
Gupta, Advocates.

versus

PUNJAB NATIONAL BANK & ORS. .... Respondents

Through: Ms. Arunima Dwivedi, CGSC with  
Ms. Pinky Pawar and Mr. Aakash  
Pathak, Advocates for UOI.

**CORAM:**  
**HON'BLE MS. JUSTICE MINI PUSHKARNA**

**ORDER**  
% **20.05.2024**

1. List on 03<sup>rd</sup> October, 2024.

**MINI PUSHKARNA, J**

**MAY 20, 2024/kr**